

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.58/ 2017	-	For hearing	241/242	Mathur Ranganathan Raman & Another Vs Vigilomed Pharmaceuticals India Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)
 NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

16 P. SATISH.

98444409565

Respondents
16/4

P. J. D. M.

SRIKANT MISHRA

99010 65024

for Petitioners

ORDER

D. M.

PCS for Petitioner is present. Counsel for Respondent is present. He requested time for filing objections. Time extended finally on 11/12/2017.


Member (T)


Member (J)